

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/235/2017  
NAME OF THE PETITIONER(S) : BABY MATHEW  
NAME OF THE RESPONDENT(S) : JEEVAN TELECASTING CORPORATION LTD  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	Dr. K.S. Ravichandran per R S RSC	<del>Petitioner</del> <del>Respondent</del>	
2.	D. Jayalalitha Counsel for	R1	D. Jayalalitha
3.	K. Manoj Menon P. Neelakantan	Counsel for Respondents	Neelakantan

**ORDER**

Counsels for both the parties are present and reported that the settlement could not get materialized and prayed for adjournment for submission of the final arguments. At request, matter is adjourned. Put up on 23.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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